

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

12

C.P No. 45/(MAH)/2017  
CA No.

CORAM:

Present:

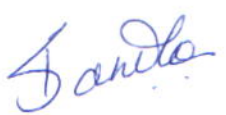
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: DF Deutsche Forfait AG And Anr.  
V/s.  
Uttam Galva Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME          | DESIGNATION                                                                         | SIGNATURE                                                                             |
|--------|---------------|-------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 1      | DHIRAJ MHETRE | ADVOCATE FOR<br>RESPONDENT<br>KHAITAN LEGAL<br>ASSOCIATES                           |  |
| 2.     | SMITI TEWARI  |  |  |
| 3.     | SONU TANDON   | ADVOCATE FOR<br>OPERATIONAL<br>CREDITOR                                             |  |

ORDER

CP No. 45/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 31.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)